



**APPEAL No. 167 of 2012**

**NTPC Ltd.**

**.... Appellant (s)**

**Versus**

**Central Electricity Regulatory Commission & Ors. ...Respondent (s)**

Counsel for the Appellant(s): Mr. M. G. Ramachandran  
Ms. Poorva Sahegal  
Ms. Anushree Bardhan  
Ms. Swagatika Sahoo

Counsel for the Respondent(s): Mr. Pradeep Misra  
Mr. Manoj Kr. Sharma (R-2)  
Mr. Manu Seshadri

**APPEAL No. 184 of 2012**

**NTPC Ltd.**

**.... Appellant (s)**

**Versus**

**Central Electricity Regulatory Commission & Ors. ...Respondent (s)**

Counsel for the Appellant(s): Mr. M. G. Ramachandran  
Ms. Poorva Sahegal  
Ms. Anushree Bardhan  
Ms. Swagatika Sahoo

Counsel for the Respondent(s): Mr. Pradeep Misra  
Mr. Manoj Kr. Sharma (R-2)  
Mr. Manu Seshadri

**APPEAL No. 212 of 2012**

**NTPC Ltd.**

**.... Appellant (s)**

**Versus**

**Central Electricity Regulatory Commission & Ors. ...Respondent (s)**

Counsel for the Appellant(s): Mr. M. G. Ramachandran  
Ms. Poorva Sahegal  
Ms. Anushree Bardhan  
Ms. Swagatika Sahoo

Counsel for the Respondent(s): Mr. Pradeep Misra  
Mr. Manoj Kr. Sharma (R-2)  
Mr. Manu Seshadri

**APPEAL No. 224 of 2012**

**NTPC Ltd.**

**.... Appellant (s)**

**Versus**

**Central Electricity Regulatory Commission & Ors. ...Respondent (s)**

Counsel for the Appellant(s): Mr. M. G. Ramachandran  
Ms. Poorva Sahegal  
Ms. Anushree Bardhan  
Ms. Swagatika Sahoo

Counsel for the Respondent(s): Mr. Manu Seshadri

**APPEAL No. 232 of 2012**

**NTPC Ltd.**

**.... Appellant (s)**

**Versus**

**Central Electricity Regulatory Commission & Ors. ...Respondent (s)**

Counsel for the Appellant(s): Mr. M. G. Ramachandran  
Ms. Poorva Sahegal  
Ms. Anushree Bardhan  
Ms. Swagatika Sahoo

Counsel for the Respondent(s): Mr. Pradeep Misra  
Mr. Manoj Kr. Sharma (R-2)



**APPEAL No. 53 of 2013**

**NTPC Ltd.**

**.... Appellant (s)**

**Versus**

**Central Electricity Regulatory Commission & Ors. ...Respondent (s)**

Counsel for the Appellant(s): Mr. M. G. Ramachandran  
Ms. Poorva Sahegal  
Ms. Anushree Bardhan

Counsel for the Respondent(s): Mr. Pradeep Mishra  
Mr. Manoj Kr. Sharma (R-2)

**ORDER**

At the request of the learned counsel for the parties, post these matters for hearing before Court II on **16.10.2014**.

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam )**  
**Chairperson**

ts/js